

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 26<sup>th</sup> July, 2017  
Time : 10:30 AM

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 317/2017 (M.A. No. 905/2017)</b> (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for State of Sikkim Mr. Sarthak Chaturvedi, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF
<b>FOR ADMISSION</b>			
2.	Original Application No. 459/2017	M/s Gold Star Leather Board Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant
3.	Original Application No. 460/2017	M/s Allied Exims Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant
4.	Original Application No. 461/2017	M/s M.I. Saddle Works Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant
5.	Original Application No. 462/2017	M/s Rider Tanning Industries Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant
6.	<b>M.A. No. 895/2017 IN</b> Original Application No. 386/2017	Rear Admiral A P Revi IN (Retd.) Vs. Member (Drainage) Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person
<b>AFTER NOTICE</b>			
7.	Original Application No. 443/2017 (M.A. No. 869/2017)	M/s International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 388/2017 (M.A. No. 792/2017, M.A. No. 793/2017 & <b>M.A. No. 842/2017</b> )	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB
9.	Original Application No.	Inter Globe Aviation Limited	Phoenix Legal, for Applicant

	422/2017 (M.A. No. 794/2017)	Vs. Union of India & Ors.	Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.
<b>FOR HEARING</b>			
10.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. B. V. Niren, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Gaurav Juneja, Adv. for R-4 Mr. Rajesh K. Singh, Adv. for MoEF
11.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Advs. for R-8
12.	<b>Execution Application No. 16/2016 IN</b> O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla K. Behera, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv. Mr. Sakshi Popli, Adv. for NDMC Ms. Puja Kalra, Adv. for SDMC
13.	Original Application No. 324/2016 (M.A. No. 113/2017, M.A. No. 816/2017 & <b>M.A. No. 907/2017</b> )	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person  Mr. Raman Yadav, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Vikas Mehta, Adv.
14.	Original Application No. 626/2016 (M.A. No. 1203/2016 & M.A. No. 404/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 & 8 Mr. Rahul Pratap, Adv. for MoEF
15.	Original Application No. 678/2016	Sudiep Shrivastava	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant

	(M.A. No. 1286/2016, M.A. No. 475/2017 & <b>M.A. No. 891/2017</b> )	Vs. Union of India & Ors.	Mr. R. K. Singh & Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7
16.	Original Application No. 121/2013 (M.A. No. 1221/2016) <b>(PH)</b>	Akash Vashishtha & Anr.  Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person  Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC Dr. Abhishek Atrey, Adv. Mr.Soumyajit Pani, Adv. for State of Odisha
17.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016)	K. N. Somashekar  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC

**Date : 26<sup>th</sup> July, 2017**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
18.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017, M.A. No. 579/2017 & <b>M.A. No. 906/2017</b> ) <b>(PH)</b>	Sudiep Shrivastava  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for Ministry of Railways
19.	Original Application No. 470/2015 (M.A. No. 1076/2015,	Sudiep Shrivastava & Anr.  Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant

	M.A. No. 505/2017 & <b>M.A. No. 860/2017)</b>	Union of India & Ors.	Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
<b>20.</b>	Original Application No. 208/2016 (M.A. No. 403/2016) <b>(PH)</b>	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**